

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Contempt Case (AT) No. 13 of 2018 in
Company Appeal (AT) (Ins) No. 47 of 2018**

IN THE MATTER OF:

**CA. G.V. Ravikumar, Liquidator of
Suriya Textiles Pvt. Ltd. ...Appellant**

Vs.

K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd.Respondent

Present:

**For Appellant: Mr. D. Srinivasan, Mr. B. Dhanraj, Mr. G. Ananda Selvam
Ms. Kavita Bharatwaj and Mr. G.V. Ravikumar, Advocates**

**For Respondent: Mr. S. Santanam Swaminadhan, Ms. Nishtha Khurana,
Advocates**

With

Company Appeal (AT) (Ins) No. 47 of 2018

IN THE MATTER OF:

K. Kuppusamy ...Appellant

Vs.

State Bank of India & Ors.Respondents

Present:

**For Appellant: Mr. S. Santanam Swaminadhan, Ms. Nishtha Khurana,
Advocates**

**For Respondents: Ms. Madhusmita Bora, Advocate for S.B.I
Mr. D. Srinivasan, Mr. B.Dhanraj, Mr. G.Ananda Selvam
and Mr. G.V. Ravikumar, Advocates**

With

Company Appeal (AT) (Ins) No. 48 of 2018

IN THE MATTER OF:

K. Kuppusamy

...Appellant

Vs.

State Bank of India & Anr.

....Respondents

Present:

**For Appellant: Mr. S. Santanam Swaminadhan, Ms. Nishtha Khurana,
Advocates**

**For Respondents: Ms. Madhusmita Bora, Advocate for S.B.I
Mr. D. Srinivasan, Mr. B.Dhanraj, Mr. G.Ananda Selvam
and Mr. G.V. Ravikumar, Advocates**

ORDER

09.07.2019: Post these appeals 'for orders' on **08th August, 2019** at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

Mohan/GC

*Contempt Case (AT) No. 13 of 2018 in Company Appeal (AT) (Ins) No. 47 of 2018,
Company Appeal (AT) (INS) No. 47 & 48 of 2018*